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Learned Counsel, Mr. Bijoy P Pulipra appears on behalf of the Applicants through virtual mode. Respondents are represented by Learned Counsel, Mr. Mohan Pulickkal and Learned Counsel, Ms. Manjula Devi.

Matter heard for a considerable time and **reserved for orders.**

Parties are at liberty to file written submissions along with the copy of the judgements they are relying upon within a period of 5 days.

CP(C/ACT)/11/KOB/2023

List this matter for further consideration on **06.06.2024.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**